Declaration/ Undertaking

I, parent / legal guardian of
aged about resident of
do solemnly declare and
state as under.
1. I wish to utilize the Crèche facilities for my son / daughter / ward.
2. I undertake that I shall abide by instructions issued by the Court Administration verbally or in
writing from time to time while using Crèche facilities. I also state and declare that my son
daughter / ward is not suffering from any infection/disease.
3. I further undertake that the High Court of Jharkhand or the Care giver of Crèche facility shall
not be held responsible for anything if my son / daughter / ward suffers any injury while using
the Day Care Centre / Crèche facilities or in the Crèche premises. I agree and undertake that
usage of the facility shall be at my own risks and responsibility.
4. I undertake that I must not fail in picking up my child at or before 5:00 PM on each day, when
my child stays in crèche.
5. I undertake to furnish fresh medical details of my child/ward whenever there is any change of
any medicine and I will furnish the photograph and identity document of the new person, if there
is any change of the person designated to drop or pick up the child.
Signed at Ranchi, this day of 20
Signature –
Name –
Address-